

RTI Annual Return Information System

Quarterly Return Form

Public Authority : Department of Legal Affairs

Quarter : 1st Quarter (April-June)2023-2024

* Block I (Details about the requests and appeals)

		Progress during Quarter				
	Opening Balance as on beginning of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transferred to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	11	475	41	154	13	342
First Appeals	18	N/A	41	N/A	38	6
Total no. Of CAPIOs designated				Total no. Of CPIOs designated		Total no. Of AAs designated
0				17		6

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(In Rs.) u/s 7(1)	Addl. Fee Collected(In Rs.) u/s 7(3)	Penalty Amount Recovered(In Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
1430	0	0	0

* Block III (Details Of various provisions of section 5 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests
Relevant Sections Of RTI Act 2005

Section 8(j)											Section			
a	b	c	d	e	f	g	h	i	j	g	11	24	other	
0	0	0	0	0	0	0	0	0	0	0	0	0	0	

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	https://legalaffairs.gov.in/rti/proactive-disclosure
B. Last Date of updating of Mandatory disclosure under Section 4(1)(b)	2018-10-20
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 19-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	https://legalaffairs.gov.in/sites/default/files/Th22.pdf
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b)(Format dd/mm/yyyy)	2022-10-18

RTI Annual Return Information System

Quarterly Return Form

Public Authority : Department of Legal Affairs

Quarter : 2nd Quarter (July-Sept)2023-2024

* Block I (Details about the requests and appeals)

Progress during Quarter						
	Opening Balance as on beginning of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transferred to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	18	93	545	232	16	383
Final Appeals	15	N/A	39	N/A	44	4
Total no. Of CPIOs designated				Total no. Of CPIOs designated		Total no. Of AAs designated
0				18		5

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(In Rs.) u/s 7(1)	Addl. Fee Collected(In Rs.) u/s 7(3)	Penalty Amount Recovered(In Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
1400	0	0	0

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests
Relevant Sections Of RTI Act 2005

Section 8(i)											Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other	
0	0	0	0	0	0	0	0	0	0	0	0	0	0	

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	https://legalaffairs.gov.in/rtiproactive-disclosure
B. Last Date of updating of Mandatory disclosure under Section 4(1)(b)	
	2023-12-20
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 13-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	https://legalaffairs.gov.in/sites/default/files/Th22.pdf
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b)(Format dd/mm/yyyy)	
	2023-12-29

RTI Annual Return Information System

Quarterly Return Form

Public Authority : Department of Legal Affairs

Quarter : 3rd Quarter (Oct-Dec)2023-2024

* Block I (Details about the requests and appeals)

Progress during Quarter						
	Opening Balance as on beginning of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter (including cases transferred to other PAs)	No. of Cases transferred to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	15	86	400	145	4	391
First Appeals	6	N/A	38	N/A	14	4
Total no. Of CPIOs designated				Total no. Of CPIOs designated		Total no. Of IAAAs designated
0				14		7

* Block II (Details about fees Collected, penalty imposed and disciplinary action taken)

Registration Fee Collected (in Rs.) u/s 7(1)	Addl. Fee Collected (in Rs.) u/s 7(3)	Penalty Amount Recovered (in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 28(2)
4362	0	0	0

* Block III (Details of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests
Relevant Sections Of RTI Act 2005

Section 8(i)											Section			
a	b	c	d	e	f	g	h	i	j	g	11	24	other	
0	0	0	0	0	0	0	0	0	0	0	0	0	0	

* Block IV (Details Regarding Mandatory Disclosures)

A. Are the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail URL of webpage where the disclosure is posted (max 150 chars)
Yes	https://legalaffairs.gov.in/rti/proactive-disclosure
B. Last Date of updating of Mandatory disclosure under Section-4(1)(b)	2024-02-05
C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/8/2011-IR dated 15-04-2013?	Provide the detail URL of webpage where the Audit report is posted (max 150 chars)
Yes	https://legalaffairs.gov.in/sites/default/files/Thi22.pdf
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b) (Format dd/mm/yyyy)	2024-02-05

RTI Annual Return Information System

Quarterly Return Form

Public Authority - Department of Legal Affairs

Quarter : 3rd Quarter (Oct-Dec)2023-2024

* Block I (Details about the requests and appeals)

		Progress during Quarter				
	Opening Balance as on beginning of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transferred to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	15	86	400	165	4	301
First Appeals	6	N/A	38	N/A	14	4
Total no. Of CAP/COs designated			0	Total no. Of CPIOs designated		Total no. Of AAAs designated
				14		7

* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(In Rs.) u/s 7(1)	Add. Fee Collected(In Rs.) u/s 7(3)	Penalty Amount Recovered(In Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 26(2)
4302	0	0	0

* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests
Relevant Sections Of RTI Act 2005

Section 8(i)											Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other	
0	0	0	0	0	0	0	0	0	0	0	0	0	0	

* Block IV (Details Regarding Mandatory Disclosures)

A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	https://legallaffairs.gov.in/tiproactive-disclosure
B. Last Date of updating of Mandatory disclosure under Section 4(1)(b)	2024-02-05
C. Has the Mandatory Disclosure been audited by third party as per DCPPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	https://legallaffairs.gov.in/sites/default/files/Thi22.pdf
D. Date of audit of Mandatory disclosures under Sec. 4(1)(b)(Format dd/mm/yyyy)	2024-02-05